

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/36/KOB/2021
SECTION	241-242 C/ACT
NAME OF PARTIES	ANITHA GEORGE & 3 OTHERS V/S SUNGKAI PLANTATIONS PVT LTD & 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH, ANU BALAKRISHNAN NAMBIAR, ATHUL M V.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SUKUMAR NAINAN OOMMEN, SHERRY SAMUEL OOMMEN, NITISH SATHESH SHENOY, NIDHI JACOB , ROC.

23rd JULY 2024

O R D E R

IA(C/ACT)/9/KOB/2022 in CP/36/KOB/2021

List this matter for further consideration on **28.08.2024**.

CP/36/KOB/2021

Learned Counsel, Mr. Sherry Samuel Oommen appears physically on behalf of R1 to R3.

Vide order dated 07.06.2024, Counsel for the Petitioners was directed to bring on record the legal heirs of the deceased 2nd Petitioner Viz., Mr. Kurian Illappallil Cherian. The said order has not been complied with. Counsel for the Petitioners is given a last and final opportunity to take necessary steps to comply with the last order within a period of 2 weeks, failing which appropriate orders will be passed.

List this matter for further consideration on **28.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**